

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**SUPPLEMENTARY CAUSE LIST**

Date: 1<sup>st</sup> October, 2015  
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 444/2015	Janta Welfare Association Pandav Nagar, New Delhi Vs. East Delhi Municipal Corporation	Mr. S. A. Zaidi & Gulnaz Parveen, Advs. for Applicant

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)